



Central Administrative Tribunal Principal Bench: New Delhi

**O.A. No. 3401/2019
M.A. No. 2765/2021**

This the 5th day of October, 2021

Through Video Conferencing

**Hon'ble Ms. Manjula Das, Chairman
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Kulwant singh
Group 'A', Deputy Director, DGCC,
Aged about 54 years
S/o Late Shri Jai Singh
R/o Flat No. B14/326, Himgiri Apartment
Sector – 34, Noida, Uttar Pradesh ...Applicant

(By Advocate: Ms. Ankita Patnaik)

Versus

1. Union of India, Through Secretary,
Ministry of Shipping, Transport Bhawan,
Parliament Street, New Delhi – 110001
2. The Director General,
Department of Light Houses & Light Ships
Ministry of Shipping,
“Deep Bhavan”, Sector – 24, Noida, UP – 201301
3. Union of India, Through Secretary,
Ministry of Railways,
Rail Bhawan, 256-A, Raisina Road,
Central Secretariat, New Delhi – 110001
4. Southern Railways,
Through General Manager,
Park Town, Chennai, Tamil Nadu – 600003
5. Railway Recruitment Board
Southern Railways,
No. 5, Dr. P.V. Cherian Crescent Salai,
Egmore, Chennai, Tamil Nadu – 600008 ...Respondents

(By Advocate: Shri L.C. Singhi)



ORDER (ORAL)

Hon'ble Ms. Manjula Das, Chairman

By way of M.A. No. 2765/2021, Ms. Ankita Patnaik, learned counsel appearing for the applicant seeks permission of this Tribunal to withdraw O.A. No.3401/2019, with liberty to the applicant to approach this Tribunal if aggrieved by the order passed by the respondents.

2. Permission is accorded. The OA stands dismissed as withdrawn with liberty as aforesaid. Pending MA also stands disposed of accordingly.

(Mohd. Jamshed)
Member (A)

(Manjula Das)
Chairman

/dkm/sunil/akshaya/